

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 420 of 2018

IN THE MATTER OF:

Cytech Coatings Pvt. Ltd.

...Appellant

Vs

G. R. Polyfilm Pvt. Ltd.

....Respondent

Present:

For Appellant: None.

For Respondent:

ORDER

02.08.2018: The appeal was called for at about 11:00 AM, subsequently it was again called for at 11:30 AM but in spite of repeated calls nobody appears for the Appellant. The appeal is accordingly dismissed for non-prosecution.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/uk